



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
56	WP(C)/767/2024 FIXED	BHARAT SANCHAR NIGAM LIMITED AND ANR Versus BIDYADHAR TANTI AND 38 ORS	MR. D K BAGCHI	MR. D P BORAH(R-3,7,9,13,14,15,19,22,24,26,36,37,38) MR. A BHATTACHARJEE(R-3,7,9,13,14,15,19,22,24,26,36,37,38) MR U GHOSH(R-3,7,9,13,14,15,19,22,24,26,36,37,38)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
57	WA/160/2024 FIXED	RUKUN UDDIN AHMED Versus ZIAUL ISLAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MS M DAS MR. P SAIKIA	GA, ASSAM SC, SEC. EDU.
TO BE MENTIONED				
58	WP(C)/4242/2023 B/O	RANJIT KUMAR DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. S K DAS (R-7) MR D BARMAN (R-7) SC, GHC

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
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12)	MS. D GHOSH	28-05-2024	To	04-06-2024
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14)	MS. S SARMA	29-05-2024	To	15-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH - II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
59 WP(C)/2473/2024 FIXED	DEEPAK BORGHAIN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU
60 WP(C)/2780/2024 B/O	VISHAL VIKRAM BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
ORDER (STAY VACATING)			
61 I.A.(Civil)/85/2024 B/O in WP(C)/5544/2023	BABUL HOSSAIN, Versus REZZAQL HUSSAIN AND 6 ORS	SC, HIGHER EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	GA, ASSAM MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR
WITH WP(C)/5544/2023	REZZAQL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	SC, HIGHER EDU MR H R A CHOUDHURY (R7) MR J ABEDIN (R7) GA, ASSAM MR. R ALI (R-5,6) MR. A M AHMED (R7) MR. S AHMED (R7) DR. R HOQUE (R-5,6) MR M RAHMAN (R7) MS. M. KHATUN (R7) P. GHOSH (R7) MS N AKTAR (R7) MR. MUSTAFA HUSSAIN (R-5,6)
ADMISSION			
62 WP(C)/5862/2023 B/O	SUPRATIK DEY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN MR. K H CHOUDHURY	MR G ALAM(R-5) MR. H ROHMAN(R-5) MR S R A NASER(R-5) SC, EDU
ORDERS			
63 WP(C)/1935/2023 B/O	JOGEN BORUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, HIGHER EDU SC, AG SC, FINANCE

64 [I.A.\(Civil\)/782/2024](#)
FIXED
in WP(C)/1052/2024
WITH
[WP\(C\)/1052/2024](#)

REZZAK HOSSAIN,
Versus
THE STATE OF ASSAM AND 8 ORS

MR M A ISLAM

SC, ELEM. EDU

REZZAK HOSSAIN
Versus
THE STATE OF ASSAM AND 8 ORS

MR M A ISLAM
MR J I MONDAL
MR A N IQBAL

SC, ELEM. EDU
GA, ASSAM
MR G U AHMED (r-9)
MR. R ISLAM (r-9)

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LEAVE NOTE OF ADVOCATES FOR 29/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
48	WP(C)/9496/2019 FIXED, WITH LCR	ARUN DAS Versus THE UNION OF INDIA AND 4 ORS.	MS. T SOM MR H DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
49	WP(C)/2480/2017 PART-HEARD, FIXED, AT 2:00 PM	HASINA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MS.A BEGUM MS.N BEGUM MRS.R CHOUDHURY	GA, ASSAM MR A BHUYAN ASSTT.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH - IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

39 WP(C)/2775/2024 B/O	M/S. VRIDHI IRON AND STEELS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR S K KEJRIWAL MS S KEJRIWAL MR B PRASAD	SC, APDCL
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
57 WP(C)/5324/2023 FIXED	MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
WITH I.A.(Civil)/1521/2024 in WP(C)/5324/2023	MRS. MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI SC, NHIDC SC. REVENUE
ADMISSION			
58 WP(C)/7579/2023 FIXED	MOINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
HEARING			
59 WP(C)/2842/2014 WITH OFFICE NOTE, FIXED	DR. SARIFUN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA MR. H.K. DAS, SC, GHC

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
55	I.A./2/2023 B/O in MACApp./57/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI CHITRA BARMAN and 4 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR. B J MUKHERJEE	MR.O P BHATI(R-5) MR.T C DAS(R-5) MRD MONDAL(R-5) MR.P SARMA(R-5) MR S KHAN(R-5)
	WITH MACApp./57/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI CHITRA BARMAN and 4 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR. B J MUKHERJEE	MR.O P BHATI(R-5) MR. M TALUKDAR (R-1,2) MR.T C DAS(R-5) MRD MONDAL(R-5) MR.P SARMA(R-5) MR. A SHAKIL (R-1,2) MR S KHAN(R-5)
56	I.A.(Civil)/2481/2023 FIXED in RFA/4294/2023	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. Versus M/S N. K. PRODUCTION AND 3 ORS.	MR. R SARMA MR A DEY	MR. N ALAM (R-1) SC, SOIL CONSERVATION DEPTT.
	WITH RFA/4294/2023 (Filing Number)	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA	

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
8	Bail Appln./405/2024 PART HEARD. WITH LCR (SCANNED). FIXED.	SWAPAN KR. DEB @ SWAPAN KR. DAS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY MR. R. KARIM	PP, ASSAM
9	Bail Appln./1496/2024 CONNECTED WITH ITEM NO 4 IN THE DAILY CAUSE LIST.	SAHADEB RABHA AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM
BAIL HEARING				
10	AB/1223/2024 FIXED	RAJU SHEIKH @ RAJU Versus THE STATE OF ASSAM AND ANR.	MD. A H LASKAR MR D CHUTIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
46 CRP(IO)/108/2023 (AT 2:00 PM), FIXED	HIRANYA KUMAR SARMA AND ANR Versus ON THE DEATH OF SOLE PLAINTIFF, RAMESH BARMAN	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. J DEKA
FOR HEARING U/O XLI RULE II C.P.C.			
47 RSA/246/2010 FIXED	JAHANARA BEGUM and 2 ORS Versus MATIUR RAHMAN and 5 ORS	MR.B SINHA MR.T DEWAN MR.M GOGOI	MR.A R SIKDAR MR.N AHMED MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR
ORDERS			
48 MFA/69/2012 WITH LCR, FIXED	SMTI. ASHALATA GHOSH, Versus DEBEN DAS,	MR. S S SHARMA MR. K K BHATTA MR. B J MUKHERJEE MS. L SARMA	
49 Test.App./3/2017 CAVT. NO. 229/2017 WITH LCR, FIXED	SRI DULAL CHANDRA DEY Versus SMTI SABITRI SHARMA and 12 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI MR.D DEY	MR.S K SAHARIA MR D C NATH MR. B J MUKHERJEE MS R SAHA N CHAUDHURY FOR CAVEATOR
50 I.A.(Civil)/1536/2019 FIXED in RSA/4434/2019 WITH RSA/4434/2019 (Filing Number)	KHALEDA BEWA @ BEGUM AND 2 ORS Versus MUSTIKA YESMIN	MR. J LASKAR MR F Z MAZUMDER	MR F KHAN MS D BARUAH MS BISMITA BARMAN
	KHALEDA BEWA @ BEGUM AND 2 ORS. Versus MUSTIKA YESMIN	MR F Z MAZUMDER	
51 Tr.P.(C)./6/2021 FIXED	ARUNDHATI DAS Versus DIPAYAN PAUL	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR. S D PURKAYASTHA MR S CHOUDHURY MR A BHATTACHARYA

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14)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./1536/2024 B/O	SHAMSUN NAHAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
ADMISSION				
56	Crl.Pet./952/2022 WITH SCANNED COPY OF LCR (TWO FILES). B/O	SIDHARTHA KR JAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A R MEDHI MS. K M SAIKIA MS J KUMARI	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./1139/2024 FIXED	MAMTUL ALI AND 3 ORS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
BAIL HEARING				
58	AB/920/2024 FIXED.	BINANDA NEOG @ JILI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
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11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024

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|-----|------------------|------------|----|------------|
| 13) | MS. R D MOZUMDAR | 28-05-2024 | To | 31-05-2024 |
| 14) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH

**THIS BENCH WILL TAKE UP BAIL
MATTERS IMMEDIATELY AFTER MOTION
MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
53 Bail Appln./1544/2024 B/O	ZIAUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<u>MOTION (AB)</u>			
54 AB/1348/2024 FIXED.	RANJIT DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
55 Bail Appln./580/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	SAMIR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
56 Bail Appln./1233/2024 WITH SCANNED COPOY OF CASE RECORD. FIXED.	BINI TANGOM @ TANGUM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	SPL PP WILDLIFE FOREST ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/05/2024

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3)	MR D K DAS	20-05-2024	To	10-06-2024
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|-----|------------------|------------|----|------------|
| 13) | MS. R D MOZUMDAR | 28-05-2024 | To | 31-05-2024 |
| 14) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
52	Bail Appln./1427/2024 FIXED.	KER MIOOX P LADIA Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
BAIL HEARING				
53	AB/701/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	MD. HAREJ ALI Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
61	WP(C)/1147/2015 FIXED AT 10:15 AM	M/S AVIRAJ HATCHERIES Versus ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS,	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL(R1-3)
	WITH			
62	WP(C)/7154/2015	M/S PHUKAN INDUSTRIES Versus ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MRU S BORGHAIN MR.H BURAGHAIN MS.M D BORAH MR.A BARUAH MS.R GOGOI	SC, APDCL
	WITH			
63	WP(C)/2318/2019	SARAT KUMAR JAIN AND 2 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S KATAKEY MD. ASLAM	SC, APDCL MR. P N GOSWAMI
ADMISSION				
64	WP(C)/1219/2024 FIXED	AJIT KARMAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MS. M D BORAH (SC, CO- OPERATION DEPT.)
ORDERS				
65	Cont.Cas(C)/215/2020 FIXED	ARIJIT SONAR Versus RAJ CHAKRABORTY AND 4 ORS.	MR. K PAUL MR. A SARMA MR J P CHAUHAN MS. R VERMA	MR. D SAIKIA MS. K PHUKAN (R5) MS. K PHUKAN (R5) MR. B GOGOI MR. D NATH MR P NAYAK MR. A PHUKAN MR D KALITA
66	Review.Pet./93/2024 CAVT. NO.033220/24,N B/O	THE STATE OF ASSAM AND ANR Versus DR. DOLI TALUKDAR AND ORS	MR. K GOGOI MR S DAS	MR.R P KAKOTI MR.S SUTRADHAR FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 29/05/2024

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14)	MS. S SARMA	29-05-2024	To	15-06-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST]

[FOR WEDNESDAY, THE 29TH DAY OF MAY, 2024]

BEFORE

**HONOURABLE MRS. JUSTICE MARLI VANKUNG
[COURT NO: 19]**

(AT 10:15 A.M.)

**[JUDGEMENT OF THE FOLLOWING CASE PERTAINING
TO AIZAWL BENCH WILL BE PRONOUNCED BY HER
LADYSHIP THROUGH REMOTE VIDEO CONFERENCING MODE]**

JUDGEMENT

1. Arb.A/1/2013

M/S BHAGHEERATHA
ENGINEERING LIMITED IN
JOINT VENTURE WITH
ASHOKA BUILDCON
LIMITED

Versus

STATE OF MIZORAM

MR. LALFAKAWMA
MR. SURAJIT
DUTTA, SR. ADV

ADDL. AG/GA,
MIZORAM